

List of cases in which Electronic Service of process has taken place during the month of May 2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Comercial Court-04	CENTRAL	NIL				
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM – 1134/21	ICICI BANK LTD V./S VINITA BHARDWAJ	DEEPAK KAUSHIK	30.03.2021	03.05.2021
			CS COMM – 1135/21	ICICI BANK LTD V/S ANUJ KR	DEEPAK KAUSHIK	30.03.2021	03.05.2021
			CS COMM – 1132/21	ICICI BANK LTD V/S NISHA GUPTA	DEEPAK KAUSHIK	30.03.2021	03.05.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM – 1133/21	ICICI BANK LTD V/S VIKRANT SINGH	DEEPAK KAUSHIK	30.03.2021	03.05.2021
			CS COMM – 1587/20	ICICI BANK LTD V/S MOHD ISHAQ ITOO	DEEPAK KAUSHIK	27.10.2020	03.05.2021
			CS COMM – 952/21	ICICI BANK LTD V/S M D SAMIM	DEEPAK KAUSHIK	20.03.2021	03.05.2021
			CS COMM – 951/21	ICICI BANK LTD V/S PANKAJ KR SINGH	DEEPAK KAUSHIK	20.03.2021	03.05.2021
			CS COMM – 1005/21	ICICI BANK LTD V/S ROYAL TOURS	DEEPAK KAUSHIK	22.03.2021	03.05.2021
			CS COMM – 1802/20	ICICI BANK LTD V/S CHRISTOPHER DESSA	DEEPAK KAUSHIK	08.12.2020	06.05.2021
			CS COMM – 1093/21	ICICI BANK LTD V/S DHARAMVIR	DEEPAK KAUSHIK	25.03.2021	06.05.2021
			CS COMM – 1094/21	ICICI BANK LTD V/S RAJA HUSAIN	DEEPAK KAUSHIK	025.03.2021	06.05.2021
			CS COMM – 1645/2020	ICICI BANK LTD V/S PARDEEP JAIN	DEEPAK KAUSHIK	02.11.2020	06.05.2021
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
7	Vaccant of Sh. Narinder Kumar, DJ (Commercial Court)-01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL				
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL				
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02						
14	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI			NIL			
16	SH. SANJAY SHARMA-I	EAST		NIL			
17	Sh. Laxmi Kant Gaur, District Judge (Commercial Court)	NORTH-EAST		NIL			
18	MS. NIVEDITA ANIL SHARMA	Shahdara		NIL			
19	MS. SUKHVINDER KAUR			NIL			
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West		NIL			
21	MS. BARKHA GUPTA, DJ(COMM)	North		NIL			
22	SH. HARISH DUDANI, (COMMERCIAL) DJWEST	SOUTH WEST		NIL			